

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/419/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 31st January 2019.

Sub:- **Casual Leave with Station Leave permission.**

Ref:- Your letter No. DJDH/17/2019, dtd. 28.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day casual leave on 30.01.2019 along with station leave permission, with allotted vehicle, at your own cost, w.e.f. the evening of 29.01.2019 till the morning of 01.02.2019, has been ~~granted~~ [✓] ~~rejected~~.

Further, the Chief Judicial Magistrate, Dhemaji and in his absence the senior most Judicial officer at the station will remain in-charge of your Court and office in your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

